

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.47/2019
in
OA No.1166/2016**

New Delhi, this the 23rd day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Inderjeet Singh
S/o late Shri Sube Singh
Resident of Flat No.23
Krishi Apartments,
Plot No.04, Sector 13
Rohini, New Delhi – 110 085. Petitioner

(By Advocates: Mr. Jasbir Singh Malik and Mr. Manish Kumar Tirthpuria)

Versus

Ms. Varsha Joshi
I.A. S. Commissioner
North Delhi Municipal Corporation
Dr. S.P.M. Civic Centre Minto Road
SKD Basti Press Enclave Ajmeri Gate
New Delhi, Delhi – 110 002.Contemnor

(By Advocate: Mr. R.V. Sinha)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

Learned counsel for petitioner submits that payment has been made to the petitioner by the contemnor. In view of substantial compliance of the Tribunal's order dated 21.03.2018, CP is closed and notice issued to the contemnor is discharged.

**(Pradeep Kumar)
Member (A)**

**(S.N. Terdal)
Member (J)**

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